

**FORM B**  
**PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SNNEHA NATURAL WORLD  
PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                      |                                                                                                                                                                                                                                                                                                                            |
|----------------------|--------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                             | <b>SNNEHA NATURAL WORLD PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                                |
| 2.                   | Date of incorporation of corporate debtor                                            | 07/10/2008                                                                                                                                                                                                                                                                                                                 |
| 3.                   | Authority under which corporate debtor is incorporated / registered                  | Incorporated under the Companies Act 1956 and registered with Ministry of Corporate Affairs RoC – Mumbai                                                                                                                                                                                                                   |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor    | U74999MH2008PTC187325                                                                                                                                                                                                                                                                                                      |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor   | Registered Office as per RoC records:<br>Flt 26-A, 1st Flr, A-3, Narayan P Chandivali Road, Off Sakivihar, Sakinaka, Mumbai - 400072<br><br><u>Factory Address:</u><br>Plot No. 1B, Sector I, Phase III, Gat No. 50,51,52 and 53, Parvati Cooperative Industrial Estate Ltd, Yadrav, Ichalkaranji, Dist. Kolhapur – 416146 |
| 6.                   | Date of Closure of Insolvency Resolution Process                                     | 28.07.2021                                                                                                                                                                                                                                                                                                                 |
| 7.                   | Liquidation Commencement Date of corporate debtor                                    | 28.07.2021<br>(Hon'ble NCLT passed Liquidation Order dated 28.07.2021 and Order received by Liquidator on 22.09.2021)                                                                                                                                                                                                      |
| 8.                   | Name and the registration number of the Insolvency Professional acting as Liquidator | Ravindra Chaturvedi<br>IBBI Regn. No. IBBI/IPA-001/IP-P00792/2017-2018/11359                                                                                                                                                                                                                                               |
| 9.                   | Address and e-mail of the Liquidator, as registered with the Board                   | Address: C/o. Parekh Shah & Lodha, 31E, BKC Centre, Laxmi Industrial Estate, New Link Road, Andheri (W), Mumbai 400053.<br><br>Email: ravinchaturvedi@hotmail.com                                                                                                                                                          |
| 10.                  | Address and e-mail to be used for correspondence with the Liquidator                 | Address: C/o. Parekh Shah & Lodha, 31E, BKC Centre, Laxmi Industrial Estate, New Link Road, Andheri (W), Mumbai 400053<br><br>Email: snnehaworld@gmail.com                                                                                                                                                                 |
| 11.                  | Last date for submission of claims                                                   | 22.10.2021                                                                                                                                                                                                                                                                                                                 |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered liquidation of the **SNNEHA NATURAL WORLD PRIVATE LIMITED** vide order dated 28.07.2021 (as intimated to appointed liquidator on 22.09.2021).

The stakeholders of **SNNEHA NATURAL WORLD PRIVATE LIMITED** are hereby called upon to submit their claim with proof on or before **22.10.2021**, to the liquidator at the address mentioned against item 10.

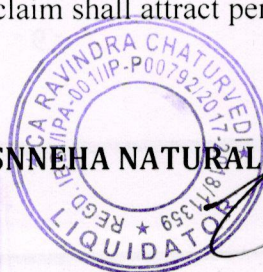
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.09.2021

Place: Mumbai

(Liquidator of **SNNEHA NATURAL WORLD PRIVATE LIMITED**)



Ravindra Chaturvedi